

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General Camp Srinagar)**

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**ORDER**

**NO: 19**

**Dated: 06.04.2018**

In the interest of administration, Shri Sharad Chandra Sharma, Orderly, posted in the Court of Principal District & Sessions Judge, Jammu, is hereby transferred by way of deputation to the Jammu wing of the Hon'ble High Court and his services are placed at the disposal of His Lordship, Hon'ble Mr. Justice M.K. Hanjura.

**By Order.**

*h 6/04/18*  
**(Sanjay Dhar)**  
**Registrar General**

**No: 032-38/Ne**

**Dated : 06.04.2018**

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice M.K. Hanjura.  
.....for information of His Lordship.
3. Registrar Judicial, High Court Wing, Jammu.
4. Principal District & Sessions Judge, Jammu.
5. Chief Accounts Officer, High Court Main Wing, Jammu.
6. Deputy Registrar (Accounts), High Court Wing, Jammu.

...for information and necessary action.

7. Shri Sharad Chandra Sharma, Orderly, posted in the Court of Principal District & Sessions Judge, Jammu.  
... for compliance.

✓ 0.9/c NLC:

*h 6/04/18*  
**Registrar General**